CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



OA.No.1149 of 1998

New Delhi, this 29th day of June, 1998.

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J) HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

K. M. Manjunatha S/o Ninge Gowda K.C. Saraswatipuram P&T Colony Cross Hasan-573 201 Karnataka State

... Applicant

(None for applicant)

versus

U.P.S.C.: (Through)

Secretary
U.P.S.C.
Dholpur House
Shahjahan Road
New Delhi-110 011.

... Respondent

ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, M(J)

None is present for the applicant even on the second call. The applicant has also failed to carry out the directions in the order dated 5.6.98. In the circumstances, it appears that the applicant is no longer interested in pursuing this case. The OA is accordingly dismissed for default and non-prosecution.

(K. Mu€hukumar)

(Smt. Lakshmi Swaminathan)

Member(A)

Member(J)

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